

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-76/2021/8331/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri C. Chaturvedy,
District & Sessions Judge,
Chirang, Kajalgaon.

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Dated, Guwahati the 28 September, 2023.

Sub: **Casual leave.**

Ref:- DJCH.I-5/2023/3149 dtd. 27.09.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 26.09.2023, alongwith station leave permission**. The next seniormost Judicial Officer available at the station would remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-76/2021/8332/A, dated , 28-09-23

Copy to:-

✓ 1. The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)
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